

ITEM NO.801

COURT NO.15

SECTION IV-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 36283/2024

(Arising out of impugned final judgment and order dated 02-04-2024 in WPS No. 3541/2023 passed by the High Court Of Chhatisgarh At Bilaspur)

YOGESH KUMAR SAHU & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 27-08-2024 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Amit Pawan, AOR

For Respondent(s)

UPON being mentioned, the Court made the following  
O R D E R

Post along with Diary No. 17948 of 2024 subject to curing the defects.

(KAPIL TANDON)  
COURT MASTER (SH)

(NIDHI WASON)  
COURT MASTER (NSH)